## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUN	AL, HELD ON 21/09/2017 AT 10.30	
PRESENT: SHRI K. ANANTH	A PADMANABHA SWAMY, MEM	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/106/2016	
NAME OF THE PETITIONER(S)	: S.K. Ganesan & 4 others	
NAME OF THE RESPONDENT(S)	: M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
9. Dr.K.S.Rarichandran, Pc 8. Maryula Devi, Ad	S For Poritionors	Smann
FOR KSR & CO		- A harraraj
3) Sandoep Kumon.	Respondents	
for Cibi Ashnu		

## **ORDER**

Counsel for petitioners present. Counsel for R1 to R6 and R7 to R9 are present and prayed time for filing counters. Time extended at request with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)